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Title: Introduction of the Compulsory Voting Bill, 2012.

SHRI CHANDRAKANT KHAIRE (AURANGABAD): I beg to move for leave to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith.

सभापति महोदय : प्र० ना यह है:

"कि देश में मतदाताओं द्वारा अनिवार्य मतदान तथा उससे सम्बन्धित विषयों का उपबंध करने वाले विधेयक को पुरुःस्थापित करने की अनुमति दी जाये।"

प्रताप श्वीकृत हुआ।

SHRI CHANDRAKANT KHAIRE : I introduce the Bill.